

imparting education in Indian languages?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) University Grants Commission have informed that they have not formulated any such scheme.

(b) The scheme of revision of pay scales for teachers in universities and colleges communicated to the State Governments on 22-7-88 also lays down that those candidates who, besides fulfilling the minimum academic qualifications prescribed for the post of Lecturer, have qualified in a comprehensive test to be specially conducted for the purpose, will be eligible for appointment as Lecturer. According to the information given by UGC, the modalities for conducting the test were finalised in consultation with the states and it was agreed that the State Governments will be free to hold separate tests accredited by UGC or accept the national test of UGC. The States may also prescribe proficiency in the local language as an additional qualification if they so desire.

(c) UGC has informed that several universities have taken steps to introduce progressively one or more regional languages as the media of instruction for specified courses offered by them.

### **Sports Training Centres in Bihar**

9618. SHRI DEVENDRA PRASAD YADAV: Will the PRIME MINISTER be pleased to state:

(a) the number of training centres for various sports, statewise;

(b) the names of places in Bihar where these centres have been opened or are proposed to be opened; and

(c) the number of stadia constructed in Bihar and the names of the stadia which are managed and utilised by Sports Authority of India.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Sports Authority of India (SAI) has set up six Regional Centres with training facilities for certain specified sports disciplines. These are located at Patiala (Punjab), Calcutta (West Bengal), Bangalore (Karnataka), Imphal (Manipur), New Delhi (UT) and Gandhinagar (Gujarat).

Two sub-centres of the Regional Centres at Gandhinagar and Imphal have been set up at Aurangabad (Maharashtra) and Guwahati (Assam), respectively.

Under other Schemes, the SAI has also set up minor training facilities at various places, including those in its adopted schools, for training/coaching of selected sports persons.

(b) St. Ignatius High School, Gumla and Girls' High School, Ranchi have been adopted by SAI. SAI will also develop facilities under the Special Area Games Scheme at the Hockey Centre at Ranchi.

(c) Central Government itself does not construct Stadia in the States. But Central financial assistance has been provided to Government of Bihar for the construction of 12 Stadia in the State. No Stadium in Bihar is being managed or is being utilized by the Sports Authority of India.

[English]

### **Representation in Planning Commission**

9619. SHRI Y.S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal to appoint one person from each State as a member of the Planning Commission; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) Does not arise.

### Earth Day

9620. SHRI EDUARDO FALEIRO. Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether India alongwith 119 other countries observed April 22 as the Earth Day this year and if so, the aims and object of the earth day;

(b) whether any specific positive projects/programmes have been undertaken by the Government to celebrate this day; and

(c) whether any time-frame has been fixed for implementation of these programmes and if so, details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUFRAY): (a) Yes, Sir. The major objective of Earth Day, 1990 was to launch 1990-2000 as the decade of environmental activism all over the world reflecting that major environmental threats are global in scope.

(b) The Ministry activitised a large number of Central and State Government Departments, NGOs, professional bodies, educational institutions etc. to organise suitable activities such as tree plantation, tele-casting of films, seminars, padayatras, poster/painting competitions etc. on 22nd April,

1990 to arouse environmental consciousness among the people of our country.

(c) All the activities organised or initiated on Earth Day are on a continuing basis.

### Vacant Post of Chief Executive in Kendriya Vidyalaya Sangathan

9621. PROF. SHAILENDRANATH SRIVASTAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the post of the Chief Executive of the Kendriya Vidyalaya Sangathan is lying vacant for the last two years;

(b) if so, the reasons therefor; and

(c) the steps being taken to fill up the vacancies of officers in the Kendriya Vidyalaya Sangathan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The post of Commissioner fell vacant from 1.12.1988. Action to fill up the post was initiated on 27th June, 1988 by inviting applications. On the basis of the applications received, selection of a person was made. This selection could not be acted upon as it was felt desirable to put the recruitment rules for the post on sound legal footing. The matter was, therefore, examined in consultation with the Ministry of Law and Justice and Department of Personnel and Training. These consultations took some time and the recruitment rules were approved in October, 1989 by the then Chairman, Kendriya Vidyalaya Sangathan subject to ratification by the Board of Governors of the Sangathan. Based on these rules, the vacancy was re-circulated, interviews were held of the eligible officers on 26th February, 1990 and an officer selected. ACC clearance has also been obtained for his appointment as Commissioner, Kendriya